

- (4) Biogenex, Dublin.
- (5) Cambridge Bioscience, Cambridge.
- (6) Chiron, Emeryville.
- (7) Diagnostics Specialitees, Metuchen.
- (8) Genencor, South San Francisco.
- (9) Elanco Products, Indianapolis.
- (10) Pan Lab International, Bellevue.
- (11) Pharmacia, La Jolla.
- (12) Pro-Cons Labs, Buffalo and
- (13) Idetek, San Bruno.

(c) and (d). Industry representatives individually visited Biotechnology Companies of their own choice after the San Francisco Meeting. Some of them have received return visits from some U. S. Biotechnology Companies subsequently. Considering the nascent stage of Biotechnology Companies worldwide, it is expected that such visits/contacts would be useful for the development of Indian Biotech industry in the long run. The Government of India's role was limited to bringing together the prospective Indian and U.S. entrepreneurs. It is for the industry to further negotiate and finalise any collaborative ventures. In addition, there is a continuing exercise of the Department of Biotechnology to bring together educational and R & D institutions with industry for product/process development, improvement etc.

[*Translation*]

Per Capita Income of Bihar

4084. SHRI RAMESHWAR PRASAD: Will the PRIME MINISTER be pleased to state:

(a) whether the per capita income in Bihar is less than that of other States; and

(b) if so, the reasons therefor and the steps contemplated in this regard?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) Yes, Sir.

(b) Various geophysical factors like difficult terrain conditions, proneness of large areas to flood and droughts, and economic factors like inadequate water management and drainage, farm investment, infrastructure facilities, power development, etc. may be said to be responsible for low productivity and low per-capita income in Bihar. The steps contemplated to increase per capita income are, increased investments/outlays for the development of infrastructure, agriculture, rural development, irrigation, industries, education, health, employment, and better utilisation of invested capital, during the Plan period.

[*English*]

Transfer of Central Schemes to Punjab

4085. SHRI KAMAL CHAUDHRY: Will the PRIME MINISTER be pleased to state:

(a) whether certain Centrally Sponsored Schemes in Punjab were transferred to the Government of Punjab in 1989-90 annual plans;

(b) if so, the details thereof and the considerations that weighed in favour of the transfer;

(c) whether all the modalities in this regard were considered; and

(d) if so, the details thereof?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) No, Sir.

(b) to (d). Do not arise.

Ordnance Factory in Kerala

4086. SHRI T. BASHEER: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to set up any ordnance factory in Kerala; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) No, Sir.

(b) Does not arise.

Central University in Kerala

4087. SHRI T. BASHEER: Will the PRIME MINISTER be pleased to state:

(a) whether there is no Central University in Kerala;

(b) if so, whether Government have any proposal to set up a Central University in Kerala;

(c) whether Government have received any request from Government of Kerala; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) and (b). There is no Central University in Kerala and there is no proposal also to set up a Central University in Kerala.

(c) and (d). In January, 1989, Government of Kerala enquired from the Central Government whether there is any proposal

to set up Central Universities in various regions in the country and, if so, whether Kerala had also been included in the proposal for establishment of Central Universities. Government of Kerala was informed in October, 1989 that there was no proposal for setting up Central Universities in different regions in the country.

Formulation of National Pension Policy

4088. SHRI K.S.RAO: Will the PRIME MINISTER be pleased to state:

(a) whether All-India Central Committee of Pensioners Association has urged the Government the need for early formulation of national pension policy and introduction of a national pension scheme based on funding principles that will ensure social security to retired employees;

(b) if so, the details of the suggestions received; and

(c) the reaction of Government thereto?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) All India Federation of Pensioners' Association, Madras has written to the Government of India regarding formulation of National Pension Policy and introduction of a National Pension Scheme based on funding principles.

(b) The suggestions include amongst various others those relating to social security, and National Wage Policy etc.-formulation of a National Pension Policy, Payment of Pension to all senior citizens, protection of monthly pension or family pension as the case may be by a national D.A. scheme, and constitution of a National Pension Fund comprising annual contribution from employers-Government, P.S.U. managements, private sector industries, self-employed professionals, autonomous bodies, local boards